

Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto :

- (1) Sixty-first Report on Action Taken by the Government on the recommendations contained in the Forty-ninth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Petroleum and Natural Gas - Reservation for and employment of Scheduled Castes and Scheduled Tribes in Indian Oil Corporation Limited including Reservation for Scheduled Castes and Scheduled Tribes in Grant of Gas/Petrol Agencies.
- (2) Sixty-second Report on Action Taken by the Government on the recommendations contained in the Forty-fifth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Rural Development (Department of Rural Development) - Working of Integrated Rural Development Programme (Assistance Provided to SCs and STs).
- (3) Sixth-third Report on Action Taken by the Government on the recommendations contained in the Forty-fourth Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Environment and Forests—Forest Policy in relation to command over the access of Tribal People to Forest Resources.
- (4) Sixty-fourth Report on Action Taken by the Government on the recommendations contained in the Fifty-first Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Welfare (Tribal Development Division) - Working of Integrated Tribal Development Projects (ITDPs) in Maharashtra.

14.01½ hrs.

STANDING COMMITTEE ON LABOUR AND WELFARE

Twentieth and Twenty-third Reports and Minutes

[English]

SHRIMATI CHANDRA PRABHA URS (Mysore) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Labour and Welfare and the Minutes of the Sittings of the Committee relating thereto .

- (1) Twentieth Report on "The Employee's Provident Funds and Miscellaneous Provision (Amendment) Bill, 1993".
- (2) Twenty-third Report on Action Taken by the Government on the recommendations/observations contained in the Eleventh Report of the Standing Committee on Labour and Welfare on "The Ministry of Labour Demands for Grants, 1995-96".

14.01 ¾ hrs.

STANDING COMMITTEE ON RAILWAYS

Nineteenth Report and Minutes

[English]

SHRI HARILAL NANJI PATEL (Kutch) : Sir, I beg to present the Nineteenth Report (Hindi and English versions) of the Standing Committee on Railways (1995-96) on 'Safety Measures and Maintenance of Assets in Railways' and Minutes of the sittings of the Committee relating thereto .

14.02 hrs.

JAMMU AND KASHMIR BUDGET, 1996-97

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : I beg to present a statement of estimated receipts and expenditure of the State of Jammu and Kashmir for the year 1996-97.

Demands for Grants on Account (Jammu and Kashmir) for 1996-97 submitted to the Vote of the Lok Sabha

No.	Name of Demand	Amount of Demands for Grants on Account submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	4
1.	General Administration Department	14,13,17,000	1,35,30,000
2.	Home Department	149,76,47,000	3,59,45,000
3.	Planning and Development Department	2,80,66,000	2,95,85,000
4.	Information Department	2,68,27,000	32,18,000
5.	Ladakh Affairs Department	63,09,62,000	32,89,12,000
6.	Power Development Department	294,52,73,000	141,19,29,000
7.	Education Department	195,04,64,000	8,04,38,000
8.	Finance Department	88,19,89,000	2,20,00,000
9.	Parliamentary Affairs Department	95,31,000	-
10.	Law Department	7,82,17,000	
11.	Industries and Commerce Department	26,67,73,000	22,15,87,000
12.	Agriculture, Rural Development and Cooperatives Department	46,86,46,000	30,73,98,000
13.	Animal Husbandry Department	25,93,34,000	4,59,86,000
14.	Revenue Department	42,82,15,000	1,23,40,000
15.	Food, Supplies and Transport Department	31,71,00,000	279,01,02,000
16.	Public Works Department	72,53,16,000	38,29,44,000
17.	Health and Medical Education Department	86,63,97,000	9,25,85,000
18.	Social Welfare Department	12,91,10,000	4,73,77,000
19.	Housing and Urban Development Department	15,96,39,000	25,75,09,000

1	2	3	4
20.	Tourism Department	6,63,18,000	5,78,33,000
21.	Forest Department	27,38,73,000	12,01,61,000
22.	Irrigation and Flood Control Department	35,61,50,000	19,72,83,000
23.	Public Health, Engineering Department	50,11,53,000	20,69,72,000
24.	Estates, Hospitality and Protocol, Parks and Gardens Department	9,55,27,000	1,07,78,000
25.	Labour, Stationery and Printing Department	6,04,10,000	8,91,23,000
26.	Fisheries Department	2,56,86,000	1,15,05,000
27.	Higher Education Department	27,84,74,000	4,87,28,000

14.03 hrs.

**SUPPLEMENTARY DEMANDS FOR GRANTS—
JAMMU AND KASHMIR, 1995-96**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF

FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the State of Jammu and Kashmir for 1995-96.

**Supplementary Demands for Grants (Jammu and Kashmir) for
1995-96 submitted to the Vote of the Lok Sabha**

No.	Name of Demand	Amount of Demands for Grants submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	4
1.	General Administration Department	11,41,23,000	
2.	Home Department	103,51,80,000	63,00,000
3.	Planning and Development Department	20,09,68,000	15,00,57,000
4.	Information Department	65,87,000	
5.	Ladakh Affairs Department	3,89,14,000	4,00,59,000
6.	Power Development Department	1,18,37,000	-
7.	Education Department	46,85,91,000	10,57,86,000